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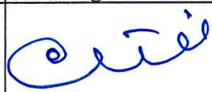
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 211/9/HDB/2017
NAME OF THE COMPANY	Aster Private Limited
NAME OF THE PETITIONER(S)	IAC Electricals Private Limited
NAME OF THE RESPONDENT(S)	Aster Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PRATIK REDDY for K. VIJAY REDDY	ADVOCATE	Pratik@NCLT2017@gmail.com 8008072746	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish bhandary for P. Vikram	Advocate	9949901616	

Heard Mr.K.Pratik Reddy, learned counsel for the Petitioner and ^{Mr Nitish Bhandary for} Mr.P.Vikram, learned counsel for the Respondent.

Orders reserved.



Member (Technical)



Member (Judicial)